

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

75

## ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

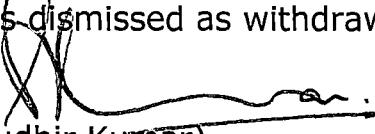
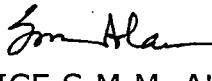
Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry	Orders of the Tribunal
	<p><b>O.A. No. 09/2011</b> <b>Date of order:</b> 17.01.2011</p> <p>Mr. S.P. Singh, counsel for applicant.</p> <p>Heard the Learned Advocate for the applicant.</p> <p>The learned Advocate appearing for the applicant submitted that the applicant has not preferred appeal before the Competent Authority against the order of removal. As such, he seeks permission to withdraw this O.A. with liberty to file appeal before the Competent Authority against the impugned orders.</p> <p>In view of the submission made by the learned Advocate of the applicant, he is permitted to withdraw this O.A. with liberty to prefer appeal before the Competent Authority as per law. Accordingly, this O.A. stands dismissed as withdrawn.</p> <p> (Sudhir Kumar) Administrative Member</p> <p> (JUSTICE S.M.M. ALAM) Judicial Member</p>

MA No.79/2009 in OA No.290/2002

Date of order: 22.11.2010

Received  
S. A. A. D.  
18.1.2.11

लिखानक 2/4/116 के आदेशानुसार  
देशी उपरिक्षिति लिखान 9/6/16  
को दर्शन किया गया ।

लिखानक  
केन्द्रीय विधानिक अधिकारण  
जोधपुर न्यायालयीठ, जोधपुर